

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 610
99/241- 242/ND/2023

IN THE MATTER OF:

Ms. Puja Khaneja and Ors.

...APPLICANT

Vs.

M/s. Om Innovation Call Services Pvt. Ltd. and Ors

...RESPONDENT

Section

U/s 241-242

Order delivered on 31.08.2023
(Virtual Hearing)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Tishampati Sen, Adv. Riddhi Sancheti, Adv. Anurag Anand

For the Respondent

:Adv. Yash Ahluwalia for R-4, 5 & 6 for Axis Bank, Subha Maggo and Amanpreet Singh Bindra. Adv. Aakriti Dawar (for Ms. Sushma Arora) for R-3. Adv. Saurav Agrawal for R-2.

ORDER

Cont.P/11/2023 & IA/278/2023

At the request of Counsels for both the parties, list the matter on
15.09.2023.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)